

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH AT RANCHI

O.A. NO. 051/655/2019

CORAM

HON'BLE SHRI JAYESH V. BHAIKARIA, MEMBER (JUDICIAL)
HON'BLE SHRI DINESH SHARMA, MEMBER (ADMINISTRATIVE)

DATE OF ORDER 17.10.2019.

Lal Dhanraj Nath Shahdeo, aged about 53 years, son of late Lal Ram Nath Shahdeo, resident of Ahead of Bridgeford School, Tupudana, Near Ring Road. Tupudana PO- Hatia, PS- Tupudana (O.P) District- Ranchi, State Jharkhand

By Advocate : Shri A. Kumar

Versus

Union of India through General, South Eastern Railway, Garden Reach Kolkata, P.O.&P.S.- Kolkata, District- Kolkata, State- West Bengal & four others.

By Advocate : Shri A.K. Rashidi

ORDER (ORAL)

Jayesh V. Bhairavia, Member (Judl.) :- L/c for applicant seeks permission to withdraw this O.A. with liberty to file appropriate application under the provision of A.T. Act.

Permission is granted. Accordingly, O.A. stands dismissed as withdrawn. No costs.

(Dinesh Sharma)
Member (Admn.)

(Jayesh V. Bhairavia)
Member (Judl.)

mks